LOK SABHA UNSTARRED QUESTION No. 107 TO BE ANSWERED ON 19th July, 2021

Setting up of Ethanol Plants

†107. SHRI DILESHWAR KAMAIT:

i¥Ky;e vl§ ikdird x\$ ezh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government gives approval for setting up of ethanol plants, if so, the details thereof;
- (b) whether the Government proposes to set up ethanol plant in Bihar, if so, the details thereof, if not, the reasons therefor?

ANSWER

i¥Ky;e vkj ikdird xS ezky; esjkī; ezh 12h jlešoj ryk/2

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

- (a): The entrepreneurs / project proponents are free to set up ethanol plants in any part of the country without seeking any formal approval from the Government of India. However, various statutory clearances from States/ Ministry of Environment Forest and Climate Change (MoEF&CC) / State Pollution Control Boards (SPCBs), etc. are required to be obtained during the course of setting up of the ethanol plant. Besides, DFPD is implementing scheme for extending interest subvention @ 6% p.a. or 50% of the interest charged by the banks whichever is lower, for 5 years including 1 year moratorium period.
- (b): The Central Government does not set up ethanol plants on its own in any part of the country including Bihar. Central Government is however encouraging setting up of Ethanol Plants.
